

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 665 OF 2023

IN THE MATTER OF:

Nirmal Singh & Ors.

....PETITIONER

VERSUS

State of Punjab & Ors.

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 08.04.2026)

Nirmal Singh & Ors.

....PETITIONER

VERSUS

- 1. State of Punjab**
Through Chief Secretary,
Government of Punjab, Punjab Civil Secretariat,
Sector 1, Chandigarh
Email: cs@punjab.gov.in **(Respondent No. 1)**
- 2. District Magistrate, Faridkot**
Email: dc.frd@punjab.gov.in **(Respondent No. 2)**
- 3. Punjab Pollution Control Board**
Vatavaran Bhawan, Nabha Road, Patiala, Punjab
Email: chairman.ptl.ppcb@punjab.gov.in
mppcb@gmail.com / ppcbsee_zpl@yahoo.com **(Respondent No. 3)**
- 4. M/s. Farid Colonizers,**
Residential Colony namely Farid Enclave (Phase 1 and 2),
Kotkapura Road, District Faridkot-151204 **(Respondent No. 4)**
- 5. Bathinda Development Authority**
Chief Administration, B.D.A, Bathinda
B.D.A. Complex, Bhagu Road, Bathinda-151005 **(Respondent No. 5)**
- 6. Sanjay Tangri**
S/O Mr. Krishna Kumar Tangari,
R/O 534 Green Model Town Jalandhar-144003 **(Respondent No. 6)**
- 7. Smt. Kaamna Tangri**
W/O Mr. Sanjay Tangri
R/O 534 Green Model Town Jalandhar-144003 **(Respondent No. 7)**
- 8. Shahi Haveli, Faridkot**
Farid Enclave, Kotkapura Road,
Faridkot, Punjab-151203
Email: info@hotelshahihavelifaridkot.com **(Respondent No. 8)**